

(c) what is the amount spent so far?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJIVAYYA):

(a) The foundation of the building has been concreted and masonry work in the plinth is in progress.

(b) Because of the difficulty in obtaining cement and steel, the building may not be completed by August, 1965.

(c) Rs. 26,214.

FEATURE FILMS

185. **SHRI JAGAT NARAIN:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether Government have fixed some specific length for feature films produced in India?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): The Central Advisory Committee on Raw Films in their meeting held in December, 1963, recommended that there should be no restriction on the length of feature films. The Government have accepted this recommendation.

P. & T. ACCOUNTS

186. **SHRI D. B. DESAI:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that accountants from the Posts and Telegraphs Department are generally sent on deputation to other Departments and Government undertakings;

(b) whether it is a fact that of late the Department has not been able to send the required number of accountants on deputation to other departments and Government undertakings; and

(c) if the answer to part (b) above be in affirmative, what are the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICA-

1013 RS—3.

TIONS (SHRI B. BHAGAVATI): (a) Yes, Sir. On receipt of requisitions the Accountants are sent if they can be spared from the Department.

(b) No, Sir.

(c) The question does not arise.

INDUSTRIAL TRUCE RESOLUTION

187. { **SHRI NIREN GHOSH:**
SHRI M. BASAVAPUN-
NAIAH:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that some trade union centres have backed out of the Industrial Truce Resolution;

(b) if so, what are the names of the organisations which have backed out; and

(c) whether there is any proposal under Government's consideration to review the Industrial Truce Resolution?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJIVAYYA):

(a) No Central Trade Union Organisation or its affiliate has backed out of the Industrial Truce Resolution.

(b) Does not arise.

(c) No.

EMERGENCY RECRUITMENT

188. **SHRI U. S. DUGAL:** Will the Minister of DEFENCE be pleased to state:

(a) whether the emergency recruitment to the army after the Chinese aggression in 1962 has been completed; and

(b) if so, whether there is still any gap in medical and engineering branches?

THE MINISTER OF DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI A. M. THOMAS):

(a) Recruitment was stepped